

Government of India  
Ministry of Finance  
Department of Revenue & Insurance  
New Delhi, the 27th March, 1974.

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NOTIFICATION  
INCOME-TAX

NO. 502 / F.No. 203/18/74-ITA.II /: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of Sub-section (1) of Section 35 of the Income-tax Act, 1931.

INSTITUTION

R.N.T. MEDICAL COLLEGE, UDAIPUR.


Sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax.
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of C&I Services (Income-tax) 1st Floor, Livan-e-Chalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No. 4508, New Delhi-110013 with reference to their letter No. 19/17/73-IA.II dated 12.3.74.
5. Comptroller and Auditor General of India. (20 copies).
6. Bulletin Section of DI (DS&P), New Delhi. (3 copies).



(T.P. JHUNJHUNWALA)

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